

- (b) if so, the details thereof for the last three years, year-wise;
- (c) the results achieved therefrom;
- (d) whether any Apparel Training and Design Centre is functioning in the State; and
- (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI V. DHANANJAY KUMAR): (a) to (c) No central funds have been released to Government of Andhra Pradesh under "Apparel Park for Exports" scheme.

(d) and (e) Yes, Sir. The Apparel Export Promotion Council has been running Apparel Training and Design Centre (Survey No. 64, Near Cyber Towers, Madhapur, Cyberabad, Hyderabad-500 081) in the state of Andhra Pradesh for imparting training at shop floor level for the apparel industry.

**Financial Assistant for Revamping of Sick Textile Mills in Tamil Nadu**

5231. SHRI THANGA TAMIL SELVAN: Will the Minister of TEXTILES be pleased to state:

- (a) whether Government propose to allocate financial assistance for revamping of Sick Textile Mills in Tamil Nadu;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI V. DHANANJAYA KUMAR): (a) to (c) The Government of India has enacted the Sick Industrial Companies (Special Provisions) Act, 1985 and established the Board for Industrial and Financial Reconstruction (BIFR) with a view to timely detection of sick & potentially sick companies and for the speedy determination of preventive ameliorative and remedial measures which need to be taken in respect of such companies. The rehabilitation schemes sanctioned by BIFR include various measures like restructuring the capital, induction of fresh funds by the promoters, merger with the other companies change of management, provision for working capital and icjrm loans by banks and financial institutions.

As on 28.02.2002, out of the 413 textile cases registered with BIFR, 86 cases relate to Tamil Nadu.